

HIGH COURT OF JAMMU & KASHMIR AT SRINAGAR

(Chief Justice's Secretariat)

Notification No: 299

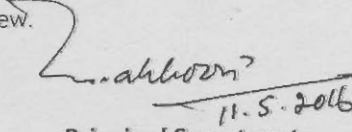
Date: 11-05-2016

The candidates who have applied for the post of Compositor in High Court vide Notification No. 417 Dated 13.10.2015 are hereby informed that their interview for the said post shall be conducted as per the following schedule:

S.No	Post and Region	Venue, Date and Time
1.	Compositor (Kashmir Province)	Judicial Academy, Mominabad Srinagar on 28.05.2016 at 10:30 A.M
2	Compositor (Jammu Province)	Judicial Academy, Janipur Jammu on 04.06.2016 at 9:00 A.M

Note:-

1. The candidate shall have to produce all original certificates/testimonials as required for vide above referred advertisement notification before the interview committee at the time of interview. The candidates who fail to produce such certificates / testimonials may forfeit their candidature.
2. No individual interview call letter shall be issued to any candidate who is eligible for above mentioned post. Candidates shall report before the Committee on scheduled date, time and venue, failure of which shall forfeit his right of consideration.
3. In case any deficiency with reference to eligibility etc. is found at the time of interview, the candidate shall not be allowed to appear in the interview, and if any deficiency is found subsequently the candidate concerned shall not be considered for selection and he shall be treated as disqualified.
4. Mobile phone or any other electronic gadget is not allowed during interview.
5. No TA/DA shall be paid for participation in the interview.


11.5.2016
Principal Secretary to
Hon'ble the Chief Justice
High court of J&K at Srinagar

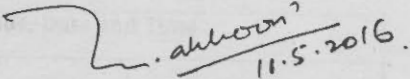
No: 319-328/PSX

Date: 11-05-2016

Copy to:

1. Registrar General High Court of Jammu & Kashmir, Jammu/Srinagar, for information.
2. Registrar Judicial High Court of J&K Jammu/ Srinagar.
3. Director State Judicial Academy, Srinagar for information.
4. Secretary to Hon'ble Mr. Justice Yaqoob Mir for information of his Lordship.
5. Secretary to Hon'ble Mr. Justice Muzaffar Hussain Attar for information of his Lordship.
6. Secretary to Hon'ble Mr. Justice Janak Raj Kotwal for information of his Lordship.

7. Director Information State of Jammu & Kashmir, with the request to publish the notification in leading dailies of Jammu & Srinagar and also to get it published in the Electronic media.
8. Director Doordarshan Srinagar/ Jammu for broadcast of the above Notification in News & Employment Bulletin.
9. Director Radio Kashmir Srinagar/ Jammu for broadcast of the above Notification in News & Employment Bulletin
10. In-charge NIC for uploading in High Court Web site.


Principal Secretary to
Hon'ble the Chief Justice